

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 211/Chd/Pb/2018

In the matter of:

Mohinder SinghPetitioner

Versus

Hemkund Bus Service Pvt.Ltd . . .Respondent

Present: Mr.Gaurav Mankotia, Advocate for Ms.Nidhi Sharma, Advocate
for the petitioner

On request, the matter is adjourned to 14.08.2018 for preliminary
hearing.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 23, 2018
subbu